

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P. No. 763 of 2018**

Pande Ratneshwari Prasad **Petitioner**

Versus

State of Jharkhand through CBI **Opp. Party**

With

Cr. M.P. No. 572 of 2018

with

Cr. M.P. No. 755 of 2018

with

Cr. M.P. No. 764 of 2018

with

Cr. M.P. No. 768 of 2018

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Petitioner :Mr. R.R. Sinha, Advocate

For the CBI :Mr. Rajiv Sinha, Advocate

06/Dated: 26.03.2021

1. Learned counsel for the petitioner prays for time.
2. Learned counsel on behalf of CBI has not raised any objection .
3. On prayer of learned counsels, office to list the revision on 12.04.2021.

(AMITAV K. GUPTA, J.)